

28/5.2008

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Mr. Shailendra Pandey, Member (A)

Appl: None.

Resp: Sri Surendran P./Sri S. P. Singh for
Sri S. K. Singh.

Respondents counsel filed copy of

reinstatement order dated 22.3.2005 and

also submits that the applicant has been

reinstated and thus represents that O.A.

has become infructuous. The same is

recorded. There is no representation from

the applicant side inspite of conditional

order, And as such, O.A. is dismissed.

M(A)

M(J)

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~~copy ordered~~
dated 28.5.2008
Reprod
30.5.2008